

Annexure-6

Name of the corporate debtor: Lanco Vidarbha Thermal Power Limited ; Date of commencement of LIQUIDATION: 30.06.2021 ; List of stakeholders as on: 30.06.2021 (Redrawn on 18.02.2023)

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| Sl No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|--------|--|--------------------|---------------------------|---------------------------|---------------------------|-------------------|---|---|-----------------------------|----------------------------|--|--------------------------|------------------------------------|--------------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| 1 | Brahmayya & Co. | | 30.07.2021 | 14,15,186.00 | 7,07,186.00 | Service | | | | 0.01% | | | - | 7,08,000.00 | |
| 2 | Ankur Sood, Advocate | | 10.07.2021 | 92,260.00 | 70,000.00 | Service | | | | 0.00% | | 22,260.00 | | - | |
| 3 | Maharashtra State Electricity Distribution Company Limited | | 30.07.2021 | 7,52,28,00,000.00 | 7,52,28,00,000.00 | Service | | | | 84.05% | 7,52,28,00,000.00 | | - | - | |
| 4 | The Board of Trustees of the Port of Mumbai | | 12.11.2021 | 3,00,11,59,000.00 | 1,42,62,80,568.00 | Demurrage Charges | | | | 15.94% | | 1,57,48,78,432.00 | | | |
| | | | | | | | | | | | | | | | |
| | Total | | | 10,52,54,66,446.00 | 8,94,98,57,754.00 | | | | | 100.00% | 7,52,28,00,000.00 | | 1,57,49,00,692.00 | 7,08,000.00 | |